

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF UBHAY FINANCIERS PVT. LTD

1.	NAME OF CORPORATE PERSON	UBHAY FINANCIERS PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22/09/1995
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, West Bengal, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65999WB1995PTC074517
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	32A CHITRANJAN AVENUE TRUSTHOUSE P S HARE STREET KOLKATA -700012, West Bengal
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29 th August, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER, AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CS Ananda Rao Korada Flat No. 3, 400B/2F, NSC Bose Road, Kolkata-700047, West Bengal Email-raoka55@gmail.com M-9874264647 IBB/IPA-002/IP/N00286/2017-18/10844
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28 th September 2020

Notice is hereby given that the UBHAY FINANCIERS PVT. LTD has commenced voluntary liquidation on 29th August 2020.

The stakeholders of UBHAY FINANCIERS PVT. LTD are hereby called upon to submit a proof of their claims, on or before 28th September 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

1st September 2020
Kolkata


CS Ananda Rao Korada